

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 612  
IB-2081(ND)/2019

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

...PETITIONER

Vs.

M/s. Tybros (INDIA) Tours Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 27.09.2022  
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

For Ex-Management

For the Liquidator

:Mr. Rishabh Jain, Advocate.

:Mr. Sunil Kumar Agrawal,  
Liquidator. Mr. Rakesh Kumar, Ms.  
Preeti Kashyap and Mr. Ankit  
Sharma - Advocates.

For SBI

:Mr. Amrendra Singh, Advocate in IA  
No. 5389/2021.

ORDER

Due to paucity of time, matter is adjourned to 14.10.2022.

  
(COURT OFFICER)